

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,**

WEST ZONAL BENCH : MUMBAI  
3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,  
MASJID BUNDER (E), MUMBAI - 400 009.

**CAUSE LIST****CUSTOMS DIVISION BENCH**  
**COURT NO. : 1 ROOM NO. : 405****DATED : 12/02/2018**

DAY : Monday

Time : 10:30 Hrs

**CORAM:**

HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

HON'BLE MEMBER (TECHNICAL), MR. C. J. MATHEW

<b><u>SNo.</u></b>	<b><u>CASE No.</u></b>	<b><u>APPELLANT/RESPONDENT</u></b>	<b><u>REPRESENTATIVES</u></b>	<b><u>REMARKS</u></b>
<b><u>MISC (OTHERS) MATTERS</u></b>				
1	C/EH/85030/2018	SHIVANI SCIENTIFIC INDUSTRIES P LTD <b>-Vs-</b> CC (ACC & IMPORT) MUMBAI	IP/DR	Issue Notice
	C/86815/2017			
2	C/COD/85036/2018	MS SHUBH TRANSPORT PVT LTD <b>-Vs-</b> C.C., MUMBAI IMPORT - I	C. Subba Reddy & Co. /DR	Issue Notice
	C/85055/2018			
<b><u>REGULAR MATTERS</u></b>				
3	C/126/2008	Jayaswal Neco Ltd. <b>-Vs-</b> CC (IMPORT) NHAVASHEVA	IP/DR	* No Notice
4	C/508/2008	Shri Kamal Agarwal <b>-Vs-</b> CC (IMPORT) NHAVASHEVA	IP/DR	* Issue Notice
5	C/773/2008	Harbhajan Singh Sandhu <b>-Vs-</b> CC (IMPORT) NHAVASHEVA	K.K. ANAND /DR	* Issue Notice
6	C/846/2008	CC (IMPORT) NHAVASHEVA <b>-Vs-</b> Amba Expo Fab	DR/IP	* Issue Notice
7	C/784/2008	CC (IMPORT) MUMBAI <b>-Vs-</b> Mahavir Roads & Infrastructure Pvt Ltd.	DR/IP	* Issue Notice
8	C/970/2008	Mohammed Jaffer <b>-Vs-</b> CC (IMPORT) NHAVASHEVA	IP/DR	* Issue Notice
9	C/348/2009	Hi-Tech Engineers <b>-Vs-</b> CC (ACC & IMPORT) MUMBAI	Vipin Kumar Jain /DR	*
10	C/349/2009	Kirit Kamdar <b>-Vs-</b> CC (ACC & IMPORT) MUMBAI	Vipin Kumar Jain /DR	*
11	C/350/2009	Hemant C. Sheth <b>-Vs-</b> CC (ACC & IMPORT) MUMBAI	Vipin Kumar Jain /DR	*
12	C/351/2009	B. K. Industrial Corporation <b>-Vs-</b> CC (ACC & IMPORT) MUMBAI	Tax Law Chambers /DR	*
13	C/352/2009	Kirit Kamdar <b>-Vs-</b> CC (ACC & IMPORT) MUMBAI	Tax Law Chambers /DR	*
14	C/353/2009	Hemant Sheth <b>-Vs-</b> CC (ACC & IMPORT) MUMBAI	Tax Law Chambers /DR	*

15	C/354/2009	B. K. Industrial Corporation <b>-Vs-</b> CC (ACC & IMPORT) MUMBAI	Tax Law Chambers /DR	*
16	C/355/2009	Kirit Kamdar <b>-Vs-</b> CC (ACC & IMPORT) MUMBAI	Tax Law Chambers /DR	*
17	C/356/2009	Hemant Sheth <b>-Vs-</b> CC (ACC & IMPORT) MUMBAI	Tax Law Chambers /DR	*
18	C/357/2009	B. K. Industrial Corporation <b>-Vs-</b> CC (ACC & IMPORT) MUMBAI	Tax Law Chambers /DR	*
19	C/358/2009	Kirit Kamdar <b>-Vs-</b> CC (ACC & IMPORT) MUMBAI	Tax Law Chambers /DR	*
20	C/359/2009	Shri Hemant Seth <b>-Vs-</b> CC (ACC & IMPORT) MUMBAI	Tax Law Chambers /DR	*
21	C/360/2009	B. K. Industrial Corporation <b>-Vs-</b> CC (ACC & IMPORT) MUMBAI	Tax Law Chambers /DR	*
22	C/361/2009	Shri Kirit Kamdar <b>-Vs-</b> CC (ACC & IMPORT) MUMBAI	Tax Law Chambers /DR	*
23	C/362/2009	Shri Hemant Seth <b>-Vs-</b> CC (ACC & IMPORT) MUMBAI	Tax Law Chambers /DR	*
24	C/602/2009	Mazagaon Dock Ltd. <b>-Vs-</b> CC (IMPORT) MUMBAI	V. Sridharan, /DR	*
25	C/853/2009	CC (IMPORT) NHAVASHEVA <b>-Vs-</b> Sun Tex	DR/IP	*
26	C/872/2009	Sangli Aluminium Extrusions Pvt. Ltd. <b>-Vs-</b> CC (IMPORT) NHAVASHEVA	A.V.Naik /DR	*
27	C/87870/2017	MS R D TRADERS <b>-Vs-</b> C.C., MUMBAI(PREV)	C. Subba Reddy & Co. /DR	FRESH MATTER

\* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**Manas Kumar Sinha,  
Assistant Registrar,  
CUSTOMS DIVISION BENCH,  
CESTAT - Mumbai**